

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2810
ANSWERED ON:11.05.2016
Film Shooting in Railway Stations
Sivaprasad Dr. Naramalli

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has any guidelines/policies/rules in place in respect of film shooting in railway stations across the country;
- (b) if so, the guidelines that exist at present;
- (c) if not, whether the Railways proposes to bring out a list of guidelines for the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) Yes, Madam. The guidelines have been issued vide Railway Board's letter No.2006/PR/10/31 dated 01.06.2007, which is available on Railway's website at www.indianrailways.gov.in

(b) Guidelines for film shooting in railway stations across the country inter alia covers the following aspects:

(i) Procedure for submitting applications and authorities concerned.

(ii) Need for prior Clearance from other Ministries, such as Ministry of Information & Broadcasting, Ministry of External Affairs, where required.

(iii) Security clearance of locations in accordance with guidelines issued by Ministry of Home Affairs,

(iv) Grant of permission following conditions applicable to film shooting, Security deposit, Licence fee, comprehensive insurance, indemnity bond & agreement, etc.

(c) & (d): Do not arise.
